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കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ	2017 ഒക്ടോബർ 3 3rd October 2017	നമ്പർ } No. } 39
	Thiruvananthapuram, Tuesday	1193 കന്നി 17 17th Kanni 1193	
		1939 ആശ്വിനം 11 11th Aswina 1939	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jafiya Gayathri.S, Manja House, Kattakkulam, P. O. Cherukunnu, Kannur District, Pin-670 301, holder of S.S.L.C. No. N 042047 with Register No. 545004 of March 2013, Higher Secondary Examination Certificate No. HSE2/2015/428406 with Register No. 2424236, dated 21-5-2015 issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Aadhaar No. 7748 9385 9146 issued from Unique Identification Authority of India, also known as Gayathri.S in the Birth Certificate with Registration No. 506/1997, date of Registration 24-12-1997 issued by the Registrar of Births and Deaths, Cherukunnu Grama Panchayat is one and the same person. I have embraced Islam Religion from Christian Converted from Pulayan Community as per Discharge Certificate C No.125/17, dated 15-3-2017 issued by the Secretary Maunathul Islam Association Ponnani with a new name Shahana. Hereafter I will be a member of Islam-Religion and have changed my name as Shahana. S.

This change will come into effect in all records related to me.

Cherukunnu,
3-8-2017.

JAFIYA GAYATHRI.S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Naseer, A.P., Parambil House, Olattuchal, P.O. Kottali, Kakkat, Kannur, Kannur District, Pin-670 005, have changed the name of my minor son Muhammad Nadeem, B., holder of Extract of School Admission Register with Admission No. 7128, date of Admission 18-5-2017 issued by the Headmaster, Government Talap Mixed UP School, Talap, Kannur, Birth Certificate with Registration No. 2497/2006, date of Registration 25-9-2006 issued by the Registrar of Births and Deaths, Cannanore Cantonment, Aadhaar No. 7575 8536 7253, issued by the Unique Identification Authority of India, in the Ration Card No. 2366156645 (Sl. No. 2), date 15-3-2017, issued by the Taluk Supply Officer, Kannur, as Muhammad Nadeem, A.P.

It is further notified that my minor daughter Fathimathul Naja, B., holder of Extract of School Admission Register with Admission No. 1774, date of Admission 23-4-2009, issued by the Principal, Kaoser English School, Pulluppykadavu, Birth Certificate with Registration No. 2432/2003, date of Registration 4-6-2003, issued by the Registrar of Births and Deaths, Kannur Municipality, Aadhaar No. 9869 7563 4785 issued by the Unique Identification Authority of India, also

Gaz. No. 39/2017/DTP(Part IV)

known as Fathimathul Naja, in the Ration Card No. 2366156645 (Sl.No.3), dated 15-3-2017, issued by the Taluk Supply Officer, Kannur, is one and the same person. Hereafter I have changed her name as Fathimathul Naja, A. P.

This change will come into effect in all records related to them.

Kannur,
2-8-2017.

NASEER, A.P.

**BEFORE THE HON'BLE MUNSIF COURT
MUVATTUPUZHA**

O. P. (SUCESSION) 5/2017

Petitioners:

1. Sonia Jacob, aged 63, W/o late Jacob Thomas, residing at Kalarickal house, Kozhippilly Kara, Varappetty Village, Kothamangalam Taluk
2. Sooraj Jacob, aged 44, S/o late Jacob Thomas, do-do-do
3. Deepak Jacob, aged 42, S/o late Jacob Thomas, do-do-do
4. Moushmi Jacob, aged 39, D/o late Jacob Thomas, do-do-do
5. Sarath Jacob, aged 38, S/o late Jacob Thomas, do-do-do

Respondent:

Nil

TO WHOM EVER IT MAY CONCERN

Where as the petitioners applied for the grant of a Sucession Certificate as the Legal Heir (wife and children) of late Jacob Thomas residing at Kalarickal house, Kozhippilly Kara, Varappetty Village, Kothamangalam Taluk to get it transfer of 3500 equity shares of Kitex Garments Limited in to the name of 5th petitioner.

Any one has got objection to the said petition is directed to appear before this Court 15-11-2017 at 11 a. m. either directly or through pleader and file objection if any, failing which the original petition will be disposed off in their absence in accordance with law.

Muvattupuzha,
26-8-2017.

GIGI PETER,
Advocate
Counsel for the Petitioner.